

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:131

ANSWERED ON:26.02.2008

CHIEF MINISTERS CONFERENCE ON INTERNAL SECURITY

Rao Shri Sambasiva Rayapati;Singh Shri Chandra Bhushan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a meeting of Chief Ministers was convened in Delhi recently to discuss issues concerning internal security;
- (b) if so, the details of issues discussed;
- (c) whether IB has acknowledged widening of base by Maoists at the said conference:
- (d) if so, whether the Union Home Minister has been alerted through a fresh report that Naxals are acquiring new lethal weaponry besides upgrading their military base and expertise by forming six regular armed coys;
- (e) if so, the details thereof; and
- (f) the remedial steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI SRIPRAKASH JAISWAL)

(a) to (f): The internal security situation was deliberated upon in the meeting with Chief Ministers on 20.12.2007.

Law and order being a State subject, dealing with the various aspects / issues related to naxalite activities in a State primarily lies in the domain of the concerned State Government.

As per information available, there were 1565 incidents and 696 casualties in 2007, as against 1509 incidents and 978 casualties in 2006.

The concerned State Governments take necessary action to deal with naxalite activities. The Central Government supplements their efforts and resources by a variety of measures that include deployment of Central paramilitary forces which work under the control of the State Government concerned, sanctioning of India Reserve battalions, assistance for strengthening of the State police and intelligence agencies, reimbursement of security-related expenditure, assistance in training of State police forces, sharing of Intelligence, bringing about inter-State coordination and assistance in development works through a range of schemes of various Ministries.

Presently, 33 battalions of Central paramilitary forces (inclusive of 1 battalion of State Armed Police on inter-State deputation) are currently deployed on anti-naxalite duties for assisting the State police forces: Andhra Pradesh 4; Bihar 4; Chhattisgarh 13; Jharkhand 5; Madhya Pradesh 1; Orissa 4; Uttar Pradesh 1; and West Bengal 1.

After the naxalite attack on multiple police establishments in Nayagarh and Ganjam districts of Orissa on 15/16-02-2008, 4 companies of Central paramilitary forces were immediately made available to Orissa (in addition to the 4 battalions already deployed in the State).